

NOTIFICATION No. 37 / 2013

The Government in G.O.Ms.No.79, Home (Courts.II) Department, dated 13.01.2012 have issued orders sanctioning the Constitution of one Special Court to deal with MCOP cases in the cadre of Senior Civil Judge at Cuddalore in Cuddalore District and Constitution of one Special Court to deal with LAOP Cases in the cadre of Senior Civil Judge at Cuddalore in Cuddalore District.

Thiru. N.Rajamanickam, I Additional Sub Judge, Cuddalore is transferred and posted as Special Sub Judge, Special Sub Court to deal with MCOP cases at Cuddalore in Cuddalore District in the said newly sanctioned Court.

Thiru.R.Gandhi, II Additional Sub Judge, Cuddalore is transferred and posted as Special Sub Judge, Special Sub Court to deal with LAOP cases at Cuddalore in Cuddalore District in the said newly sanctioned Court.

HIGH COURT, MADRAS.
DATED: 28.02.2013.

Sd/- G.CHOCKALINGAM,
REGISTRAR GENERAL